THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 28th June, 2024

: It is hereby informed to all No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ that the Inventory Management System and Vehicle Management System are made mandatory effective from 1st July, 2024.

All sections are required to update newly procured items after 1st July, 2024 into the Inventory Management System. The movement of files pertaining to fuel will be managed through the Vehicle Management System.

Any exemptions regarding entry into the Inventory Management System or Vehicle Management System will be granted solely by the Registrar General on a caseto-case basis. However, it is mandatory for all concerned sections to ensure that the data is promptly updated on the said portals.

All officers and staff are instructed to strictly adhere to this directive and ensure full compliance. Any violation of this circular will be liable for disciplinary action.

Shri Ningombam Saratchandra Singh, System Officer has been appointed as the Nodal Officer responsible for the implementation of the Inventory Management System and Vehicle Management System in the High Court. For any clarifications or assistance regarding the implementation, please contact Shri Ningombam Saratchandra Singh, System Officer at +91-7005702389.

> By Order etc., Sd/-

(OJESH MUTUM) REGISTRAR GENERAL HIGH COURT OF MANIPUR

Endt. No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ 136 80-9/ Copy to:

Imphal, the 28th June, 2024

- The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
 The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
 The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.
- 5. All Registrars, High Court of Manipur...
- 6. All Joint Registrars, High Court of Manipur.
- 7. All Deputy Registrars, High Court of Manipur.
- 8. The Assistant Registrars/Court Manager/Sr. Private Secretary, High Court of Manipur.
- 9. The System analyst, High Court of Manipur. -for uploading the same on the official website.
- 10. All Private Secretaries, High court of Manipur.
- 11. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/ Sr. Grade Translator/Computer Programmer/Librarian, High Court of Manipur.

12. Guard File/Concerned File/Notice Board.

REGISTRAR GENERAL HIGH COURT OF MANIPUR